NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

COMPANY APPLICATION

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PETITION NUMBER

: TCP/126/2016

NAME OF THE PETITIONER(S)

: K. Sivaprakasam & 7 others

NAME OF THE RESPONDENT(S)

: M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
ĺs	Priyadorskini N For T. K. Blostor	Counsel for Petitionaria	

ORDER

Counsel for the petitioner present and submitted that pursuant to the order dated 10.01.2018, notice has been published in the English newspaper (Deccan Chronicle) on 10.02.2018 for appearance of the respondents. Proof of the same is placed on record alongwith an affidavit. In spite of the service of notice, there is no representation on behalf of the respondents. The service against the respondents is held sufficient. Therefore, R1 to R13 are proceeded ex parte. Counsel for the petitioner is directed to make final submissions on the next date of hearing. Put up on 13.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(CH. MOHD SHARIEF TARIQ)

Member(Judicial)

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